

Sl. No.	Name of creditor	Identification No.	Date of receipt of claim	Details of claim received			Details of claim admitted		Amount claimed	Nature of claim	Amount covered by guarantee	Whether related party?	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
				Principal	Interest	Amount claimed	Principal	Interest									
1	Aauthum Investment & Infrastructure Ltd	NA	NA	82,33,05,491.00	83,66,97,977.00	1,66,00,03,468.00	82,33,05,491.00	82,87,60,421.00	1,65,20,65,912.00	Lender/Borrower	No	NA	NA	NA	79,37,556.00	NA	
2	State Bank of India	NA	NA	60,49,18,579.00	87,68,07,479.79	1,48,17,26,058.79	60,49,18,579.00	77,06,35,788.00	1,37,55,54,367.00	Lender/Guarantor	Yes	NA	NA	NA	10,61,71,692.00	NA	State Bank of India gave a loan to AA Estate, a subsidiary company, and took the guarantee of RNA with its property
3	Raj Radhe Finance Limited	NA	NA	39,34,66,643.69	46,47,26,474.34	85,81,93,118.03	39,34,66,643.69	40,15,53,004.01	79,50,19,647.70								
4	Indian Bank	NA	NA	24,71,48,410.00	19,42,98,838.00	44,14,47,248.00	24,71,48,410.00	18,18,56,631.35	42,90,05,041.35								
5	Axis Bank	NA	NA	23,97,33,226.00	9,02,01,656.00	32,99,34,882.00	23,97,33,226.00	8,81,81,656.00	32,79,14,882.00	Lender/Guarantor	Yes	NA	NA	NA	20,20,000.00	NA	Corporate guarantee given by the corporate debtor for the loan granted to associate firms (related party)
				<b>2,30,85,72,349.69</b>	<b>2,46,27,32,425.13</b>	<b>4,77,13,04,774.82</b>	<b>2,30,85,72,349.69</b>	<b>2,27,09,87,500.36</b>	<b>4,57,95,59,850.05</b>								